

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC. VII 06/2005/ 940/ A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 21 January, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. JJA/1914/2022, dtd 18.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.03.2022 along with station leave permission, with your official vehicle, at own cost, from the evening of 04.03.2022 till the morning of 07.03.2022.** The Additional District & Sessions Judge, Jorhat and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/941/A, dated , 21-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

S.P.
21/2/22
JT.REGISTRAR (VIGILANCE)